

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2777/17/20]
- (ii) (a) Annual Report and Accounts of the North Eastern Institute of Ayurveda and Homoeopathy (NEIAH), Shillong, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2776/17/20]

**Report and Accounts (2018-19) of BECIL, New Delhi and related papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Prakash Javadekar, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
  - (a) Twenty-fourth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 2778/17/20]

**Report and Accounts (2018-19) of the Central Civil Services Cultural and Sports Board, New Delhi and related papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Dr. Jitendra Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.